

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**ORIGINAL APPLICATION NO. 226 OF 2021**

**IN THE MATTER OF:**

Gollapalli Bhaskar Reddy,  
S/o Late G. Narayana Reddy,  
Aged about 60 years, R/o D.No. 26-4-1198 A,  
R.P.G.T. Colony, Hindupur – 515 201  
Ph: 9108901769,  
Email : [bhaskareddy87030@gmail.com](mailto:bhaskareddy87030@gmail.com)

.....Applicant

**-vs-**

TheState of Andhra Pradesh,  
RepbyitsChiefSecretary,  
Secretariat, Velagapudi,  
GunturDistrict, AndhraPradesh-522237  
Ph:0863-2441024, Email: [cs@ap.gov.in](mailto:cs@ap.gov.in)  
and 4 others

**COUNTER AFFIDAVIT FILED BY THE 4<sup>th</sup> RESPONDENT**

Date-24-11-2021



**M/S MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNCIL FOR GOVERNMENT OF  
ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD  
T.T.D. SUPREME COURT OF INDIA**

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu,  
Chennai – 600 094. Mobile: 98407 98460 / 6383121322

**COUNSEL FOR 4<sup>TH</sup> RESPONDENT**

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
BENCH AT CHENNAI

ORIGINAL APPLICATION NO. 226 OF 2021

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Email : [bhaskareddy87030@gmail.com](mailto:bhaskareddy87030@gmail.com)

.....Applicant

-vs-

1) The State of Andhra Pradesh,  
Rep by its Chief Secretary,  
Secretariat, Velagapudi,  
Guntur District, Andhra Pradesh-522237  
Ph:0863-2441024,Email:[cs@ap.gov.in](mailto:cs@ap.gov.in)

2) The State of Andhra Pradesh,  
Rep by its Principal Secretary,  
Environment & Forests,  
Secretariat, Velagapudi,  
Guntur District, A.P-522237  
Ph:0863-2444438,Email:[splcs\\_efst@ap.gov.in](mailto:splcs_efst@ap.gov.in)

3) The District Collector,  
Collectorate, Ananthapuramu District,  
Andhra Pradesh-515001  
Ph:949318880,Email:[collector\\_antp@ap.gov.in](mailto:collector_antp@ap.gov.in)

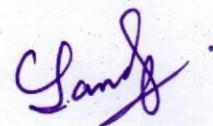
4) The District Forest Officer,  
Ananthapuramu District,  
Andhra Pradesh-515001  
Ph:9440810112, Email:[dfoantp@gamil.com](mailto:dfoantp@gamil.com)

5) The Union of India,  
Rep by its Secretary,  
Ministry of Environment & Forest,  
Jor bagh, Lodhi Colony, New Delhi -110003  
Email: [secy-moef@nic.in](mailto:secy-moef@nic.in)

...Respondents

**COUNTER AFFIDAVIT FILED BY THE 4<sup>th</sup> RESPONDENT**

I, Sandeep Krupakar Gundala, I.F.S., son of Prabhakar Rao, 34 years, working as District Forest Officer, Ananthapuramu, Ananthapuramu District do hereby solemnly affirm and sincerely state as follows:-



District Forest Officer  
Ananthapuramu.

1. I am the deponent herein and as such I am well acquainted with the facts of the case.
2. This respondent denies each and every averment made in the affidavit filed in support of the application as false and incorrect except those that are specifically admitted herein in this counter affidavit.
3. It is respectfully submitted that Sri Ayan Nagpal, M/s Agro Corporation Land base Pvt. Ltd., has submitted application for trimming, pruning and removal of some trees in Sy.Nos. 432-2, 427-3 of Lepakshi (V&M), Ananthapuram district and in Sy.Nos. 432-1, 427-1 belonging to Sri L. S. Nowshad for development of vegetable garden and for agriculture. The applicant has also submitted the certificates of the ownership of the trees existing in the said Sy.Nos. issued by the Thasildar, Lepakshi, Ananthapuramu district, in which the Tahsildar in point No. 11 has certified that the lands in the Sy. Nos. are not forests (certificate of ownership of tree / forest produce issued by Tahsildar, Lepakshi are enclosed as Annexure – I & II).
4. It is submitted that the representation along with their enclosures have been sent to the Forest Range Officer, Penukonda and Sub-DFO, Penukonda. Both of them after conducting tree enumeration, recommended to issue necessary permission for cutting as requested by applicants. Based on the above recommendations, the respondent 4 has issued tree cutting permission in Rc. No. 1505/2021/G8 dated 08.10.2021 Regarding the applicant challenging the legality and validity of orders issued by the 4<sup>th</sup> respondent vide Rc. No. 1505/2021/G8, dated 08.10.2021 and seeking appropriate direction to stop these orders, the following few lines are humbly submitted for favour of kind perusal.

  
District Forest Officer  
Ananthapuramu.

5) It is submitted that regarding cutting of tamarind trees in patta lands, the procedure to grant transit permits is given in Prl. Chief Conservator of Forests Circular No. 1-A/2003, Rc. No. 5357/2003/F5, dated 22.05.2006. In Part-II, Procedure for grant of transit permits in all types of patta land (other than Red sander and Sandalwood) are given. (Annexure - III)

6) It is submitted that the procedure given in the circular instructions are followed before giving cutting permission and there is no violation as alleged by the applicant.

7) It is submitted that after cutting of trees the forest produce can be transported under Rule 5 (3) of Andhra Pradesh Forest Produce Transit Rules, 1970: which says

*"The Divisional Forest Officer may, for the purpose of issue of permits in Form - II for the forest produce to be removed from private lands, ascertain the about the rights and titles over the forest produce from such Revenue Officer of the district, as may be specified by the Conservator of Forests."*

8. It is submitted that the Definition of forest produce is given in Section 2 (g) of The Andhra Pradesh Forest Act, 1967. In which it says timber whether found in, or brought **from a forest or not** is forest produce. The timber of species mentioned in Schedule II of A.P. Forest Produce Transit Rules, 1970 does not require transit permit from Forest Department. Tamarind tree timber is not exempted from transit rules, hence it requires transit permit issued by Forest Department. Hence, orders were issued for tree cutting as per provisions A.P Forest Act, 1967, and AP Forest Produce Transit Rules, 1970.



District Forest Officer  
Ananthapuramu.

9. It is submitted that the applicant has submitted that the inaction and negligence of respondents resulted in drop page of annual rain fall in the district less than 55 cm. In this connection it is humbly submitted that the contention of the applicant is far from truth. The peculiar geographical location of the district is that, it is far away from both the east-coast and the west-coast and continental in nature. It is in rain shadow region of Western Ghats for South-West monsoon and receives very less rainfall. For North-East monsoon it is continental and it is far away from east coast and north-eastern monsoonal influence, resulting in very less rainfall. Further it is submitted that the surrounding areas of Ananthapuramu district also receive low rainfall i.e., Bellary 60.60cm, Chitradurg 50.70cm, and Tumkur 58.90cm approximately. In this context, the applicant contention that the inaction and negligence of respondents resulted in droppage of annual rainfall in the district is not correct.

10. It is submitted that the Government have introduced several schemes through convergence of various departments like Forest, District Water Management Authority (DWMA), Horticulture etc., for establishing the green cover in Ananthapuramu district through raising of plantations in and around the villages / towns / fringe areas, forest areas etc.

(Area in Sq. kms)

Assessment Year	Geo-graphical Area	Medium Dense Forest	Open Forest	TOTAL	% of G.A	Scrub jungle
2011	19130	143	543	686	3.59	758
2019	19130	213.14	773.69	986.83	5.16	1116.68
<b>Net change (2011-19)</b>	0	70.14	230.69	300.83	1.57	358.68

Source: ISFR reports, Forest Survey of India (FSI) (2011 - 2019)

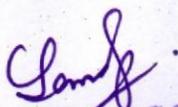


District Forest Officer  
Ananthapuramu.

As observed from the above, contrary to what applicant is alleging there is an increase of 659.51 Sq. kms of green cover (including Scrub) in the district between 2011 to 2019. This is only possible by the efforts made by the Government in improving green cover.

11. It is submitted that it is a fact that the Forest Department is implementing the forest development activities through the Vana Samrakshna Samithi (VSSs) to regenerate the degraded forest areas as per Joint Forest Management (JFM) principles. These VSSs will help Forest Department in safeguarding of forest resources through protection from fire, grazing, illegal harvesting of forest produce and in exchange will receive a share of the Revenue from sale of timber products and Non-Timber Forest Produce. They also gain employment in forestry activities like raising and maintenance of plantations. These VSSs work only in their respective forest areas and not in private patta lands. So the contention of the applicant that Vana Samrakshana Samithis (VSSs) involved in planting of tamarind trees in Sy. Nos. 427-1, 427-3, 432-1, 432-2 of Lepakshi village and mandal of Ananthapuramu district is not true as VSSs will not work in any lands other than forest areas.

12. It is submitted that the applicant has desired to cultivate vegetable / horticultural crops in the said Sy.Nos. as the existing Tamarind trees are not yielding and obstructing the sunlight to the crops. Hence the applicant requested to issue permission for cutting of 400 numbers of tamarind trees. The Competent Authority examined the facts with reference to A.P. Forest Act, 1967 and rules thereof and taking into consideration the site conditions the cutting permission is given to 400 trees of which 283 trees for complete felling and 117 trees for pruning so as to allow sunlight to the ground. Accordingly, orders were issued to

  
District Forest Officer  
Ananthapuramu.

the application in District Forest Officer, Ananthapuramu Rc.No. 1505/2021/G8, Dt. 08.10.2021.

13. It is submitted that the state of Andhra Pradesh, AP Forest Act, 1967 is followed and not Indian Forest Act, 1927, so violation of Forest Act, 1927 as alleged by the applicant does not arise. Regarding Forest (Conservation) Act, 1980 section 2 restricts de-reservation of forest or forest land for non-forest purpose, it is humbly submitted that the given survey numbers does not fall under the definition of forest as they are not reserve forest or protected forest or recorded as forest in any of the Revenue records. The Telugu to English translation of "Chinta Topou" is "Tamarind grove" and not a forest. It is in fact a tamarind plantation in revenue lands.

14. It is submitted that the applicant stating that the respondent No. 4 has issued illegal and unlawful proceedings in violation of the statutory provision of Forest Act 1927, Forest (Conservation) Act 1980 and Environment Protection Act 1986 is not correct.

15. It is submitted that it is pertinent to note that the applicant in his representation to the 3<sup>rd</sup> respondent or District Collector, Ananthapuramu dated 12.10.2021 has alleged that there is a violation of section 29 of AP WALTA Act, 2002, but in the present application to the Hon'ble Tribunal he has completely left AP WALTA Act, 2002 and sought violations in other Acts having completely known that there are no violations in Rc. No. 1505/2021/G8, dated 08.10.2021.

16. It is submitted that the applicant stating that the private limited company has obtained illegal permission from the 4<sup>th</sup> respondent and started cutting of trees is not correct, since the Authorized

  
District Forest Officer  
Ananthapuramu.

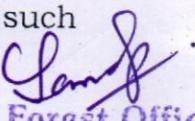
Officer/District Forest Officer, Ananthapuramu has issued orders for cutting of trees with reference to the Government orders issued time to time as said in above paras. In this case the private company limited has obtained prior permission from the District Forest Officer, Ananthapuramu and started cutting of trees in his own revenue land. Hence, there is no trespassing and illegal felling of trees in the Sy.Nos. 432-2, 427-3, 432-1 and 427-1 as alleged by the applicant.

17. It is submitted that the National Forest Policy adopted in 1952 is no longer followed and National Forest Policy 1988 is in force as of now.

18. It is submitted that the owner of the land has applied for cutting of the trees with a reason that he supposed to cultivate vegetable and horticulture crops in the said Sy.Nos. 432-2, 427-3, 432-1 and 427-1 in his application.

19. It is submitted that the land is purely revenue land belonging to pattadars and are not a reserved forest, hence question of dis-reservation does not arise. Further it is submitted that if any non-forestry activities proposed in forest land then proposals have to be submitted to the Government for diversion of forest land under Forest (Conservation) Act, 1980.

20. It is submitted that section 24 of AP Forest Act, 1967 applies for protected forest areas. As per this section the Government may, by notification, declare any forest or waste land which is the property of the Government or which is placed under their control for management and which is not included in a reserve forests, to be protected forest and, on such declaration the provision of this chapter (Protected Forest - chapter 3 of AP Forest Act, 1967) shall apply to such protected forest. No such

  
District Forest Office  
Ananthapuramu.

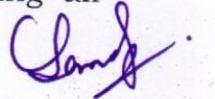
notification was issued for the above said survey numbers. Further the section 28 - A & B of AP Forest Act, 1967 applicable to schedule areas which are discussed in Chapter III-A, Preservation of Private forests (applicable to Schedule areas in the 5<sup>th</sup> Schedule of Constitution of India).

21. It is submitted that in this case the land falls in neither protected forest nor schedule area. Hence, this section cannot be applicable to this land. Hence section 24 and section 28 - A & B cannot be applicable to this private property which is not a protected forest or schedule area. Regarding case law of Ram Bahadur Thakur Private Limited Vs State of Kerala, it is humbly submitted that the Act in question is of the Kerala Private Forests (Vesting and Assignment Act), Act 26 of 1971. This does not apply to State of Andhra Pradesh. However, the land in the Sy.Nos. 432-2, 427-3, 432-1 and 427-1 is surrounded by agricultural fields and are not wastelands and enclaves within the wooded areas.

22. It is submitted that the owner of the private land has submitted application requesting felling of tamarind trees in his own property as per the guidelines laid down under A.P. Forest Act, 1967. The competent authority has verified the laws and rules of Forest Department while granting cutting permission.

23. It is submitted that there are no violations according to laws and rules and the land in question is not a forest, as it is neither notified in any section of the AP Forest Act, 1967 nor is mentioned as forest in any of the Revenue records.

24. It is respectfully submitted that there are no illegal activities carried with the help of State Machinery and the Government is taking all



**District Forest Officer**  
Ananthapuramu.

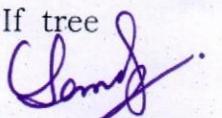
possible steps to increase green cover and provide clean and pollution free environment to the citizens. To this cause Forest Department has embarked upon ambitious target of planting 1200 ha of area and further distributing nearly 35 lakh saplings for community plantations under Jagananna Pachathoranam programme for the year of 2021-22.

25. It is submitted that there are no violations and the cutting permission is given as per Acts and Rules in vogue and there is no willful connivance and illegal action on part of the respondent No. 4. Further Article 51 of Constitution of India which discussed about promotion of International Peace and Security is not applicable to present application.

26. It is further respectfully submitted that the proceedings of the District Forest Officer, Ananthapuramu in his Rc. No. 1505/2021/G8, dated 08.10.2021 as given the applicant permission to cut the trees within a period of 15 days (upto 24.10.2021). This period is now expired. Further the applicant has submitted an application dated 24.10.2021 requesting for extending the cutting permission upto 20.11.2021 as he was unable to cut the trees due to heavy rains and non-availability of labour due to Dassara festival (Annexure - IV). The Forest Range Officer, Penukonda has reported in his Rc. No. 65/2021/FRO PKD, dated 30.10.2021 that only 22 No. of Tamarind trees are felled and remaining trees could not be felled or trimmed due to heavy rains (Annexure - V).

27. It is humbly submitted to the Hon'ble Tribunal that no further extension was given and further action will be taken according to the directions of the Hon'ble Tribunal.

28. It is submitted that the plantations and trees raised in private land and revenue lands fulfill the timber needs of the nation. If tree

  
District Forest Officer  
Ananthapuramu,

cutting permission is not given in the revenue lands people may not come forward for planting trees in their lands. Further such actions will put pressure on the forest lands for timber rather than for conservation.

29. It is submitted that this respondent craves leave of this Hon'ble Tribunal to raise additional counter in the course of proceedings, if required.

In the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above Original Application No. 226 of the 2021 and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

Solemnly affirmed Ananthapuramu  
District Andhra Pradesh on  
this the 23<sup>rd</sup> day of November, 2021  
and signed his name  
in my presence

*Sandeep* 23/11/2021  
**District Forest Officer**  
**Ananthapuramu.**  
**BEFORE ME**

Advocate Ananthapuramu

#### VERIFICATION

I, Sandeep Krupakar Gundala, I.F.S., S/o Prabhakar Rao, 34 years working as District Forest Officer, Ananthapuramu, Ananthapuramu District, do here by declare that what is stated in the above paragraphs are true to the best of my knowledge belief and information and the contents of the same are believed to be true.

Hence, the verified on this 23<sup>rd</sup> day of November, 2021.

**DEPONENT**

*Sandeep* 23/11/2021  
**District Forest Officer**  
**Ananthapuramu.**

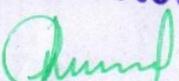
ANNEXURE IV

**CERTIFICATE OF OWNERSHIP OF TREE/FOREST PRODUCE**

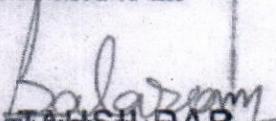
- 1) Name of the Applicant: AYAN NAGPAL
- 2) Name of the Landholder: Agrocorp landbase (P) limited 40 Ayan Nagpal
- 3) Particulars of the Land:
  - a) Sy. No. : 427-3 & 432-2
  - b) Extent : Ac 11-16 C & 0-97 C
  - c) Village : Lepakshi
  - d) Mandal : Chikmagalur
  - e) District : Ananthapur
  - f) PPB No. / TD No. :
  - g) Khata No. : 2450
- 4) Classification of the Land: Dry Land  
(As per Sethwar / Khasrapahani)
- 5) Whether the land is falling  
Within the forest area: NO
- 6) Nature of acquisition:  
Lease / Allotment / Assignment / ORC Purchase : Purchase
- 7) Location Sketch of the Land showing  
The planted area: Attached Survey Map.
- 8) Whether the land is free from all encumbrance: Yes
- 9) Details of Court / Title disputes, if any: NO Disputes
- 10) No. of trees existing on the land: 500
- 11) Proposed land recorded as "Forest" (Adavi poramboke / Mysooru etc.) in the revenue record: YES/NO.

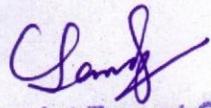
I have inspected the land and examined the records and the documents submitted by the applicant Sri Ayan Nagpal  
S/o Trenender Nagpal R/o Bengaluru. The Landholder is entitled to the timber and other forest produce existing on the land mentioned above.

**// Attested //**

  
Sub-Divisional Forest Officer  
Penukonda



  
TANISIDAR  
Lepakshi Mandal  
Ananthapuramu (Dist)

  
District Forest Officer  
Ananthapuramu.

**CERTIFICATE OF OWNERSHIP OF TREE/FOREST PRODUCE**

- 1) Name of the Applicant: L.S NOUSHAD
- 2) Name of the Landholder: L.S. NOUSHAD
- 3) Particulars of the Land:
  - a) Sy. No. : 427-1, 432-1
  - b) Extent : 0.53 AC & 2-12 Ac
  - c) Village : Lepakshi
  - d) Mandal : Lepakshi
  - e) District : Ananthapur
  - f) PPB No. / TD No. :
  - g) Khata No. : 1723
- 4) Classification of the Land: Ary  
(As per Sethwar / Khasrapahani)
- 5) Whether the land is falling  
Within the forest area: NO
- 6) Nature of acquisition:  Lease / Allotment / Assignment / ORC Purchase
- 7) Location Sketch of the Land showing  
The planted area: Attached
- 8) Whether the land is free from all encumbrance: Yes
- 9) Details of Court / Title disputes, if any: NO
- 10) No. of trees existing on the land: 30
- 11) Proposed land recorded as "Forest" (Adavi poramboke / Mysora etc.) in the revenue record: YES/NO

I have inspected the land and examined the records and the documents submitted by the applicant

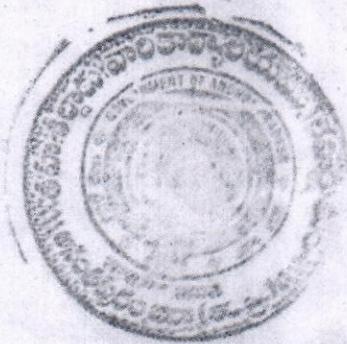
Sri L.S. Noushad

S/o L.S. Iqbal Saab R/o Lepakshi. The Landholder is entitled to the timber and other forest produce existing on the land mentioned above.

**// Attested //**

*(Signature)*

Sub-Divisional Forest Officer  
Penukonda



*(Signature)*  
TAHSILDAR  
Lepakshi Mandal  
Ananthapuramu (Dist)

*(Signature)*  
District Forest Officer  
Ananthapuramu.

**Shri. S. K. DAS., I.F.S.,**  
Principal Chief Conservator of Forests.

**CIRCULAR No.1-A/2003**

*(The Circular on this subject was first issued vide ref.no.5357/2003/F5 dated 25-01-2003. This Circular on the same subject supersedes the first circular.)*

Sub: Patta Lands - removal of timber and other produce from patta lands - consolidated guidelines issued - Reg.

Ref: 1. The Prl. CCF Circular 1/2003 (Ref.No.5357/2003/F5, Dated 25-01-2003)  
2. PCCF, Ref.No.18606/97/F5, Dated 29-4-1997. (Circular No.6/97).

In the reference cited, instructions have been issued, regarding procedure to be followed in dealing with patta cases, for issuing of transit permits for the transportation of timber and other produce from patta lands to outside. The instructions are further reviewed in the light of the experience gained in their implementation. The Red-sander is endemic to Andhra Pradesh and is subjected to heavy biotic pressure and requires adequate protection measures. Therefore in addition to the existing provisions under relevant Act and Rules, for extraction and transit for red sanders wood following further instructions are issued for proper regulation of extraction and transit of red sanders from private patta land.

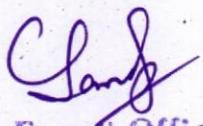
These instructions are issued in super-session of all previous instructions. The Circular 1/2003 cited in reference 1<sup>st</sup> cited is withdrawn and the following instructions are to be followed which are in the nature of guidelines and supplementary to the statutory Acts and Rules.

**I. PROCEDURE FOR GRANT OF TRANSIT PERMITS IN PATTA LANDS FOR RED SANDER WOOD**

The regulation and possession of Red Sanders and Sandal Wood is being dealt under Andhra Pradesh Sandalwood and Red-Sander wood transit Rules, 1969 and Andhra Pradesh Red-sander Wood Possession Rules 1989. These provisions should be followed scrupulously. These Rules provide detailed provisions for verification of the material, issue and checking of transit permit, registration of property marks and fixing of marks on the trees and felled logs etc. The Rules stipulate as follows:

"Rule-6-Checking of permits: (1) All sandal wood or red sanders wood, as the case may be, in transit shall be produced for examination at every checking station en route even without being asked by any officer for it or when called upon to do so".

"Rule 7 Sub Rule 3 (i) - Every application for the registration of property mark in respect of sandalwood or red-sanders wood, as the case may be, to be extracted

  
**District Forest Officer**  
Ananthapuramu.

from private lands within the State shall be accompanied by a statement in Form-III / Form-IV in which all the particulars therein prescribed shall be furnished to the Divisional Forest Officer concerned and also by six facsimiles of the mark proposed. Form-III/Form-IV (shall be in writing) and shall be prepared by the applicant".

"Rule 7 Sub Rule 3 (ii) - After the receipt of the application referred to in sub-rule 3(1) the Divisional Forest Officer or the subordinate authority authorized by him, shall, if he is satisfied that the Government have no interest in the trees, inspect trees, as soon as possible and with the consent of the owner of the land affix the departmental hammer mark on each tree after blazing it at breast height from ground level and issue written permission for the extraction of the trees and grant a certificate of registration of the property mark in Form V for the transport of the trees to a central place in the nearest village for final clearance if so desired by the applicant".

"Rule 7 Sub Rule 3 (viii) (a) - After receipt of the application for the removal of the sandal wood or the red sanders wood, as the case may be, with the statement in Form VI/Form VII containing all the particulars therein prescribed is received, the Divisional Forest Officer or [any subordinate officer, authorized by him] in this behalf shall as soon as possible, inspect and identify the sandalwood or red-sanders wood, as the case may be, by verifying the girth and the departmental hammer mark put on the standing tree and by assembling all parts of each tree and satisfying himself that the wood is of the same tree that was hammer marked standing and that the details furnished by the applicant in Form-VI/Form-VII are correct and without error and there after mark all sandalwood or the red sanders wood, as the case may be [at the both ends] with Divisional pass hammer. Thereafter, the Divisional Forest Officer shall, subject to provisions of sub clause (b), grant a Certificate of Registration in From-V with as little delay as possible.

"Rule7 Sub Rule 3 (viii) (b) - The Divisional Forest Officer or subordinate authorized by him may require from any person, either when presenting a property mark for registration or at any subsequent time, information as to the source of origin and the quantity of sandalwood or red sanders wood, period of felling, agency, routes, depots, destination and such other details regarding his method of felling, trading or working as the Divisional Forest Officer may think necessary....."

"Rule 7 Sub Rule 4 (c) - All the sandal wood or red sanders wood, as the case may be, in respect of which a property mark is registered under this sub rule shall be marked with Divisional Pass Hammer by the Divisional Forest Officer or by the subordinate authorized by him to do so":

"Rules 5 - Issue of Permits: - Permits in Form-I shall be in quadruplicate and shall have all columns filled up by the Divisional Forest Officer or a subordinate officer duly authorized by him in this behalf. The Divisional Forest Officer or the subordinate officer so authorized, as the case may be, shall handover the original permit to the purchaser, send the duplicate to the Range Officer and the triplicate to the concerned Divisional Forest Officer at destination by Registered Post with Acknowledgment Due before movement of the consignment and retain the quadruplicate as counterfoil for record in his office..... "

In addition to these regulations and provisions, following further instructions are issued for exercising proper control over the movement of red sander from patta lands.

- i. Estimation of yield and verification of record about the authentication of the patta land and ownership of the tree growth will be done by the concerned Divisional Forest Officer and the Divisional Forest Officer (FS) jointly.
  - ii. The concerned Divisional Forest Officer shall issue felling permission if the material involved is up to 1 MT and obtain technical approval from following officers if the quantity involved is more than 1 MT as prescribed below :-
    - a. More than one MT and up to Ten MT – concerned Conservator of Forests.
    - b. More than Ten MT from the Prl. Chief Conservator of Forests.
  - iii. Transit Permits will be issued by the concerned Territorial FRO and the FRO Flying Squad Party jointly only after Red Sanders is loaded into the lorry.
  - iv. At the check posts apart from general verification of the material in transit a sample check of 10 to 15 logs shall also be carried out for verifying the dimensions as per invoice enclosed. This should be done within shortest possible time.
  - v. In the check post a separate register should be maintained for R.S. wood and the dimension of 10-15 logs as mentioned in (iv) above should be recorded in this register.
- II. Procedure for Grant of Transit Permits in all other Types of Patta Lands (Other than Red Sander and Sandal Wood):**
- i. Person intending to fell and transport tree growth existing on the patta lands, shall make an application to this effect to the territorial DFO concerned in the proforma prescribed in the **Annexure-I** along with all the relevant information as enclosures.
  - ii. On receipt of the application, the DFO shall examine the same, specially the MRO's 'Certificate of title on patta produce as' prescribed under rule 5(3) of the A.P. Forest Produce (Transit) Rules, 1970 furnished by the applicant.
  - iii. The proforma for the above certificate, as per above Rule, is to be prescribed by the CFs concerned. A draft 'Certificate of Title on Patta Produce' is prepared and appended herewith as **Annexure-II**.
  - iv. The CFs are requested to examine the same and if deemed fit, adopt the same as such or with modifications depending on the local requirements. The Divisional Forest Officers must ensure that the applicants furnish the certificate in complete shape in all aspects. If the DFOs take action on the incomplete Certificates which later on result into irregular sanction of Transit Permits, **the DFO alone shall be held responsible**.
  - v. For verification whether all the required information has been furnished by the land owner in the application form along with annexure, a **check slip** is prescribed and appended herewith as **Annexure-III**.

  
District Forest Officer  
Ananthapuramu.

- vi. With regard to furnishing information in the 'certificate' by MRO, a copy of the instructions issued to Tahsildars, Revenue, Divisional Forest Officers and Collectors of Telangana, by the Commissioner of Civil Supplies and Ryotwari Settlement, from Board of Revenue, regarding enquiry to be conducted by Tahsildars and Revenue Divisional Officers regarding title on timber and other produce on patta lands, during 1964, is enclosed herewith as **Annexure-IV**. The same will be quite useful.
- vii. DFOs shall send a copy of the Application form along with the copy of certified map of the patta land to the FRO for field verification.
- a) The FRO shall verify the location and extent of patta land and certify to the effect that the same is located outside the RF. If there is any variation, the same shall be reported to the DFO at once. The distance of patta land from nearest RF shall also be reported.
  - b) The applicant shall get all the tree growth enumerated and enumeration list prepared. For preparation of enumeration list, proforma as prescribed in the DET Manual and A.P. Forest Dept. Code Form No.3A on page no. 328 shall be adopted.
  - c) Enumeration list shall be prepared in **triplicate** using carbon paper, each page duly signed by the applicant.
  - d) Forest Section Officer concerned or any other Section Officer deputed for this purpose, shall test check 100% of the enumeration done, by the pattedar and shall put his signatures on every page in token of having test checked the same.
  - e) The FRO shall test check 10% of the enumeration at random sample basis covering the entire area and attest the entries checked by him in the enumeration list putting his dated initials, so that, the date of test check is recorded.
  - f) If the extent of the patta land exceeds 2.00 ha., 10% of the entries shall be test checked by the Sub-DFO/DFO concerned.
  - g) In Patta lands where no yield of timber is expected, and by and large only firewood / root-wood is expected, the pattedar should lay sample plots of 10m x 10m size for every one Acre (0.4ha.) and arrive at the yield of firewood as well as faggot/root wood as the case may be such wood should not be heaped but stacked in regular shaped stacks before arriving at yield figures. All the sample plots and stacks shall be test checked by FSO. Whenever the number of sample plot laid is 5 or more, FRO shall test check 20% of the sample plots i.e. 1 plot for every 5 plots.
  - h) After due verification, the FRO shall submit the enumeration list along with the estimate of yield of timer and fire/faggot/root-wood, species wise, and bamboo if any to the DFO.
  - i) All the expenses in marking, enumeration etc. will be paid-by the pattedar / applicant.

- j) On receipt of report from the FRO after due verification, the DFO shall accord permission for felling of the growth fixing time limit for execution of the task. The land owner shall take up felling of tree growth only after the due permission is granted.
- k) After felling of the growth, the pattedar shall prepare the list of timbers obtained species wise, as well as fire/faggot/root wood, and bamboo if any, in triplicate and submit to the FRO.
- l) The timber to be transported shall be digit numbered, firewood shall be stacked in regular shaped stacks e.g. square or rectangular stacks.
- m) The timber and firewood etc., so obtained shall be physically verified by the FSO, FRO, and Sub-DFO/DFO, before Transit Permits are issued by the DFO, in the same manner as mentioned in paragraphs (d) to (f) above, i.e., 100% check by FSO deputed for the purpose, 10% check by the FRO covering the entire area and 10% by the Sub-DFO/DFO if the area exceeds 2.00ha. in extent.
- n) The timber and firewood etc. should be stored only at the site of extraction. Normally no permission for intermediate Depot shall be granted for this purpose.
- o) After physical verification of the timber, fire wood etc., obtained on felling and conversion at site, the required number of transit permits should be issued by the competent authority for removal of the Patta-produce.
- p) The permits shall be issued by the FSO or Forester after the timber is loaded into the lorries.
- q) After completion of the transport of produce, the FRO should submit a Completion report to the DFO giving details of the produce transported and number of T.Ps utilized, duly returning the used and unused T.Ps. Copy of the C.R. should be marked to CF/PCCF if the permits are sanctioned by them.

**II-A. ISSUE OF TRANSIT PERMITS : Transit permit is to be sanctioned by the Divisional Forest Officer (Territorial) upon recommendation from the Forest Range Officer after due verification of the material.**

- i) All the transit permits should be written in triplicate, using two sided carbon papers for entries on duplicate and triplicate copies of T.Ps. In no case, separate entries be made on the original, duplicate and triplicate copies of the T.Ps.
- ii) All the columns of T.P. should be filled in clearly. Validity period of the T.Ps should be kept at the minimum possible.
- iii) The original T.P. should accompany the vehicle carrying the forest produce; the duplicate should be sent to the DFO within 48 hours of issue and the triplicate retained in the permit book.

- iv) The transit permit shall be accompanied by an attested (not a Xerox copy) copy of the proceedings of the DFO.

**II-B. ACCOUNT OF PERMITS ISSUED AND PRODUCE TRANSPORTED:**

The details of the transit permits issued should be entered in separate register in the Range/Division office to be called as "Watch-Register of T.Ps issued in Patta Cases" in the following proforma.

S. No	Name of the land owner & his complete postal address	Proceedings No & Date of competent authority	Description of forest produce	Quantity
1	2	3	4	5

Place from where consigned	Destination	No. of T.Ps issued			Remarks
		From Sl.No.	To Sl.No.	Total	
6	7	8	9	10	11

Extract of the Register should be sent to next higher authority every month.

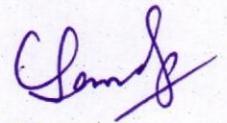
**II-C. TIME FRAME FOR PROCESSING OF THE CASES :**

The entire processing of the cases of grant of T.Ps for transport of timber and other produce obtained from patta lands, should be completed within a period of (3) months from the date of receipt of application form in complete shape from the applicant at the earliest possible with a view to avoid undue hardships to the landowners. Following time frame is prescribed for the purpose:

- i. On receipt of application form in complete shape from the applicant, DFO shall forward the same to FRO within a fortnight of its receipt for physical verification of the location and extent of the patta land and the later shall submit his inspection report to the DFO within another fortnight.
- ii. Similarly on receipt enumeration list from the applicant, it shall be sent to FRO within a fortnight of its receipt and the later after due test check shall resubmit it to DFO within another fortnight. Test check by Sub-DFO/DFO shall be completed within a period of one month.
- iii. On receipt of list of timbers, firewood/faggot wood etc., after felling of tree growth, the same shall be inspected by forester, FRO and Sub-DFO if required, within a period of one month.

**II-D. REVIEW OF CASES DURING OFFICE INSPECTION :**

- i. Review of all the patta cases shall be compulsorily made by CFs during the Annual Division Office inspections in the Questionnaire already communicated.
- ii. Likewise, review of the above case in Range office shall be made by DFO's and that of the CF's offices by PCCF/CCF during their Annual Office Inspection.

  
 District Forest Officer  
 Ananthapuramu.

**III-A. PROCEDURE FOR WORKING OF TREE GROWTH IN THE PATTA LANDS SITUATED IN SCHEDULED AREA TO WHICH CHAPTER III-A OF A.P FOREST ACT 1967 IS APPLICABLE.**

In such cases the procedures as laid down in Chapter III-A of the A.P. Forest Act, 1967, shall be followed by obtaining prior permission from the District Collector, as is being followed.

**III-B. LARGE CHUNKS OF PRIVATE LANDS CLASSIFIED AS FORESTS IN GOVERNMENT RECORDS**

Such cases will be dealt with as per provisions of the Forest (Conservation) Act, 1980.

The receipt of the circular instructions should be acknowledged by return of post.

Encl: Annexure I, II, III & IV

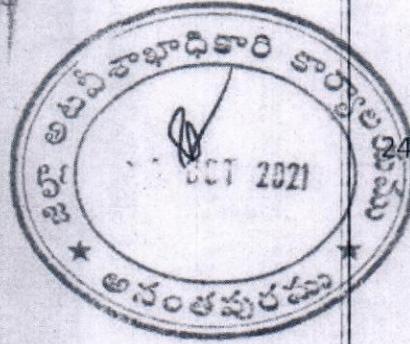
Sd/-(S.K. Das)  
Principal Chief Conservator of Forests



District Forest Officer  
Ananthapuramu.

2453

25.10.2021



24<sup>th</sup> October 2021

To,  
District Forest Officer,  
Anantapur.

G8

Sub: Agrocorp Landbase (P) Limited C/o Ayan Nagpal, Lepakshi Village and Mandal,  
Anantapur District-Reg  
Ref: DFO, Ananthapuram Proceedings RC 1505/2021/G8, Dt 08.10.2021

\*\*\*\*\*

Respected Sir,

Its submitted that the District Forest Officer, Ananthapuram has issued permission for felling 400 Nos. Tamarind Tress Existing in Sy No. 427-1 432-1, 432-2, 427-3, Lepakshi Village, Ananthapuram District with validity upto 24.10.2021 in the reference cited.

Further I submit that due to heavy rains since the last 30 days and Dussehra festival, the tamarind trees could not be felled. In this connection, I, Ayan Nagpal request that the felling permission for 283 Nos tamarind tress and trimming permission for 87 Nos tamarind trees date to be extended upto 20<sup>th</sup> November 2021 in survey no 432-2 & 427-3 having an extent of Ac 12-13 Cents.

We are enclosing the enumeration list for your reference.

We will be grateful for considering our request and awarding the permission.

Pls speak to file for 7/9  
25/10

Yours Sincerely,

Ayan Nagpal

District Forest Officer  
Ananthapuramu.

**// Attested //**

Sub-Divisional Forest Officer  
Penukonda

2508

ANNEXURE-5

2.11.2021



**GOVERNMENT OF ANDHRA PRADESH  
FOREST DEPARTMENT**

From  
Sri R.S.G.S. Ramsingh,  
Forest Range Officer (FAC),  
Penukonda.

To  
The District Forest Officer,  
Ananthapuramu.

//Through proper channel//

**RC. No.65/2021/FRO PKD, Dt. 30.10.2021**

Sir,

**Sub :-** Patta Lands - Agrocorp Landbase (P) Ltd., C/o. Ayan Nagpal & L.S. Noushad, Lepakshi Village & Chilamathur Mandal, Ananthapuramu District -Tree cutting permission - Further Inspection report - Submitted - Reg.

- Ref :-**
1. DFO, ATP Rc .No. 1580/2021/G8, Dt. 06.08.2021.
  2. This office Rc. No. 65/2021/FRO PKD, Dt. 19.08.2021.
  3. This office Rc. No. 65/2021/FRO PKD, Dt. 29.09.2021.
  4. DFO, ATP Proc. Rc .No. 1580/2021/G8, Dt. 08.10.2021.
  5. Rep. of Ayan Nagpal, Agrocorp Landbase (P) Ltd., Lepakshi, Dt. 24.10.2021.
  6. Rep. of L.S. Nowshad, Agrocorp Landbase (P) Ltd., Lepakshi, Dt. 24.10.2021.

శంక

It is submitted that, the District Forest Officer, Ananthapuramu has issued permission for felling of 400 Nos tamarind trees in favour of Agro Corporation land base (P) Ltd, Lepakshi with valid time up to 24.10.2021 in the ref. 4<sup>th</sup> cited.

In the ref. 5<sup>th</sup> cited Sri Ayan Nagpal, C/o Agro Corporation land base (P) Ltd, Lepakshi submitted representation to this office stating that due to heavy rains tamarind trees could not be felled and requested to extend valid time of felling permission for 283 Nos of tamarind trees and trimming permission for 87 Nos of Tamarind trees in Sy. No. 432-2, 427-3, Lepakshi (V&M).

In the ref. 6<sup>th</sup> cited Sri L.S. Nowshad, C/o Agro Corporation land base (P) Ltd, Lepakshi submitted representation to this office stating that due to heavy rains tamarind trees could not be trimmed and requested to extend valid time of trimming permission for 30 Nos of tamarind trees in Sy. No. 432-1, 427-1, Lepakshi (V&M).

In this connection, I have inspected above said locality on 23.10.2021 along with Forest Section Officer, Hindupur. It is observed that 22 Nos tamarind trees i.e Sl. No. 48, 80, 81,82,115,116,145,165,170,171,172,202, 208, 209, 215, 216, 217, 251, 253, 266, 284, 305 are felled and remaining trees could not be felled and trimmed by the applicants due to rain fall. The validity time of felling permission has been exhausted.

In view of the above, I request the District Forest Officer, Ananthapuramu to issue date extension for felling and trimming of tamarind trees as requested by Sri Ayan Nagpal and Sri L.S. Noushad, C/o Agro Corporation land base (P) Ltd, Lepakshi at an early date. The enumeration list is herewith submitted for favor of information.

This is submitted for favour of information and necessary action.

**// Attested //**

Encl: As above

**Sub-Divisional Forest Officer  
Penukonda**

Yours faithfully,

**Forest Range Officer (FAC),  
Penukonda.**

**District Forest Officer  
Ananthapuramu.**

Copy submitted to the Sub-Divisional Forest Officer, Penukonda for favour of information and necessary action.

Submitted to the District Forest officer, Ananthapuramu for information & necessary action.

*Sub-Divisional Forest Officer*

*Pls speak  
site file  
&  
objections  
raised and  
examine  
merits  
w.r.t  
Act & rules*

*G8*

*01/11*

**Enumeration list of Agrocorp Landbase (Pvt. Ltd.,) (AYAN NAGPAL) in Sy.No.432-2,  
427-3 Lepakshi (V&M) in Hindupur Section of Penukonda Range**

S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
1	2	3	4	5	6	7	8	9
1	Tamarind	1.90	3.00	3.000	2792	8376.00	8376.00	
2	Tamarind	0.85	1.50	0.500	2792	1396.00	1396.00	
3	Tamarind	2.00	2.00	1.500	2792	4188.00	4188.00	Dead
4	Tamarind	1.75	2.00	1.500	2792	4188.00	4188.00	
5	Tamarind	1.45	2.00	1.250	2792	3490.00	3490.00	
6	Tamarind	0.40	2.00	0.250	2792	698.00	698.00	
7	Tamarind	1.20	2.00	1.250	2792	3490.00	3490.00	Dead
8	Tamarind	1.50	2.00	1.500	2792	4188.00	4188.00	Dead
9	Tamarind	1.75	2.00	1.750	2792	4886.00	4886.00	
10	Tamarind	1.00	1.50	0.500	2792	1396.00	1396.00	
11	Tamarind	1.00	2.50	0.750	2792	2094.00	2094.00	
12	Tamarind	0.80	2.74	0.750	2792	2094.00	2094.00	
13	Tamarind	1.70	2.50	1.000	2792	2792.00	2792.00	Dead
14	Tamarind	1.50	3.00	1.500	2792	4188.00	4188.00	Dead
15	Tamarind	1.90	2.00	1.000	2792	2792.00	2792.00	Dead
16	Tamarind	1.30	1.50	0.750	2792	2094.00	2094.00	
17	Tamarind	0.85	1.50	0.500	2792	1396.00	1396.00	
18	Tamarind	0.90	1.50	0.750	2792	2094.00	2094.00	
19	Tamarind	0.80	1.50	0.200	2792	558.40	558.40	
20	Tamarind	1.70	2.00	1.000	2792	2792.00	2792.00	
21	Tamarind	0.60	2.50	0.500	2792	1396.00	1396.00	
22	Tamarind	1.90	2.00	1.250	2792	3490.00	3490.00	
23	Tamarind	2.10	2.00	1.000	2792	2792.00	2792.00	Dead
24	Tamarind	1.60	2.00	1.000	2792	2792.00	2792.00	
25	Tamarind	1.00	2.00	0.550	2792	1535.60	1535.60	
26	Tamarind	0.90	2.00	2.500	2792	6980.00	6980.00	Dead
27	Tamarind	1.20	2.00	0.750	2792	2094.00	2094.00	Dead
28	Tamarind	0.80	2.00	0.500	2792	1396.00	1396.00	
29	Velaga	0.60	3.00	0.250	2792	698.00	698.00	
30	Tamarind	1.10	3.00	0.750	2792	2094.00	2094.00	
31	Tamarind	0.90	3.00	0.500	2792	1396.00	1396.00	
32	Tamarind	0.80	2.50	0.300	2792	837.60	837.60	
33	Tamarind	1.30	3.00	1.000	2792	2792.00	2792.00	
34	Tamarind	1.40	2.00	1.000	2792	2792.00	2792.00	Dead
35	Tamarind	1.70	2.00	1.500	2792	4188.00	4188.00	
36	Tamarind	2.35	3.00	2.000	2792	5584.00	5584.00	
37	Tamarind	0.90	2.00	0.500	2792	1396.00	1396.00	
38	Tamarind	0.80	1.00	0.250	2792	698.00	698.00	
39	Tamarind	1.15	2.00	0.500	2792	1396.00	1396.00	
40	Tamarind	1.70	2.00	1.250	2792	3490.00	3490.00	
41	Tamarind	1.60	2.00	1.250	2792	3490.00	3490.00	
42	Tamarind	2.20	1.00	1.500	2792	4188.00	4188.00	
43	Tamarind	1.25	2.00	1.250	2792	3490.00	3490.00	
44	Tamarind	1.30	2.00	0.750	2792	2094.00	2094.00	
45	Tamarind	1.60	1.50	0.500	2792	1396.00	1396.00	
46	Tamarind	1.70	2.00	1.500	2792	4188.00	4188.00	
47	Tamarind	0.60	0.80	0.250	2792	698.00	698.00	
48	Tamarind	1.50	1.00	1.250	2792	3490.00	3490.00	
49	Tamarind	0.65	1.50	0.250	2792	698.00	698.00	
50	Tamarind	0.80	2.00	0.250	2792	698.00	698.00	
51	Tamarind	1.95	1.50	0.500	2792	1396.00	1396.00	
52	Tamarind	1.10	2.00	0.500	2792	1396.00	1396.00	
53	Tamarind	0.65	2.00	0.100	2792	279.20	279.20	
54	Tamarind	1.30	2.00	0.250	2792	698.00	698.00	
55	Tamarind	1.50	2.00	0.750	2792	2094.00	2094.00	
56	Tamarind	1.60	2.00	0.500	2792	1396.00	1396.00	
57	Tamarind	1.00	1.00	0.500	2792	1396.00	1396.00	

**// Attested //**

*(Signature)*  
1996-00  
Divisional Forest Officer  
Penukonda

*(Signature)*  
District Forest Office  
Ananthapuramu.

S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
58	Tamarind	1.00	1.00	0.250	2792	698.00	698.00	
59	Tamarind	1.20	2.50	0.250	2792	698.00	698.00	
60	Tamarind	1.25	2.00	0.250	2792	698.00	698.00	
61	Velaga	1.25	2.00	0.750	2792	2094.00	2094.00	
62	Tamarind	1.60	2.00	1.250	2792	3490.00	3490.00	
63	Tamarind	1.25	1.00	1.000	2792	2792.00	2792.00	Trimming
64	Tamarind	1.85	1.50	1.500	2792	4188.00	4188.00	Trimming
65	Tamarind	1.20	2.00	0.500	2792	1396.00	1396.00	
66	Tamarind	1.50	2.00	0.750	2792	2094.00	2094.00	
67	Tamarind	1.60	1.00	0.500	2792	1396.00	1396.00	
68	Tamarind	1.20	1.00	0.250	2792	698.00	698.00	
69	Tamarind	1.20	1.50	0.750	2792	2094.00	2094.00	
70	Tamarind	0.70	1.50	0.100	2792	279.20	279.20	
71	Tamarind	2.50	1.00	1.500	2792	4188.00	4188.00	
72	Tamarind	0.70	1.00	1.500	2792	4188.00	4188.00	
73	Tamarind	1.60	1.50	0.750	2792	2094.00	2094.00	
74	Tamarind	2.00	1.50	1.000	2792	2792.00	2792.00	Trimming
75	Tamarind	1.30	2.00	0.500	2792	1396.00	1396.00	
76	Tamarind	1.50	1.20	0.500	2792	1396.00	1396.00	
77	Tamarind	0.80	1.00	0.250	2792	698.00	698.00	
78	Tamarind	1.20	1.00	0.500	2792	1396.00	1396.00	
79	Tamarind	0.85	1.10	0.500	2792	1396.00	1396.00	
80	Tamarind	0.60	1.20	0.250	2792	698.00	698.00	
81	Tamarind	0.70	2.00	0.250	2792	698.00	698.00	
82	Tamarind	0.80	2.00	0.250	2792	698.00	698.00	
83	Tamarind	0.70	1.50	0.250	2792	698.00	698.00	
84	Tamarind	1.30	2.00	0.750	2792	2094.00	2094.00	
85	Tamarind	1.00	1.50	0.150	2792	418.80	418.80	Trimming
86	Tamarind	1.10	1.50	0.500	2792	1396.00	1396.00	
87	Tamarind	0.90	2.00	0.500	2792	1396.00	1396.00	
88	Tamarind	0.90	1.00	0.500	2792	1396.00	1396.00	
89	Tamarind	0.80	3.00	0.500	2792	1396.00	1396.00	
90	Tamarind	1.10	1.00	0.300	2792	837.60	837.60	
91	Tamarind	0.80	3.00	0.250	2792	698.00	698.00	
92	Tamarind	0.50	1.50	0.500	2792	1396.00	1396.00	
93	Tamarind	0.70	1.00	0.500	2792	1396.00	1396.00	
94	Tamarind	1.15	1.00	0.750	2792	2094.00	2094.00	
95	Tamarind	0.80	2.00	0.500	2792	1396.00	1396.00	
96	Tamarind	1.00	1.20	0.250	2792	698.00	698.00	
97	Tamarind	1.00	1.00	0.250	2792	698.00	698.00	
98	Tamarind	1.20	1.30	0.500	2792	1396.00	1396.00	
99	Tamarind	1.00	1.50	0.500	2792	1396.00	1396.00	
100	Tamarind	0.90	2.00	0.250	2792	698.00	698.00	
101	Tamarind	1.20	2.00	0.800	2792	2233.60	2233.60	
102	Tamarind	0.60	1.00	0.250	2792	698.00	698.00	
103	Tamarind	0.90	1.20	0.250	2792	698.00	698.00	
104	Tamarind	1.30	2.50	0.750	2792	2094.00	2094.00	
105	Tamarind	1.30	1.50	0.500	2792	1396.00	1396.00	
106	Tamarind	1.10	1.50	0.200	2792	558.40	558.40	
107	Tamarind	1.50	3.00	0.300	2792	837.60	837.60	
108	Tamarind	0.90	1.00	0.300	2792	837.60	837.60	
109	Tamarind	0.90	2.50	0.250	2792	698.00	698.00	
110	Tamarind	1.30	1.40	0.500	2792	1396.00	1396.00	
111	Tamarind	0.90	1.00	0.250	2792	698.00	698.00	
112	Tamarind	0.75	1.00	0.250	2792	698.00	698.00	
113	Tamarind	1.20	1.30	0.500	2792	1396.00	1396.00	
114	Tamarind	0.90	1.00	0.250	2792	698.00	698.00	
115	Tamarind	1.00	1.50	0.500	2792	1396.00	1396.00	
116	Tamarind	1.20	1.50	0.500	2792	1396.00	1396.00	
117	Tamarind	0.90	1.50	0.250	2792	698.00	698.00	

// Attested //

Sub-Divisional Forest Officer  
Penukonda

District Forest Office  
Anantapuramu.

S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
118	Tamarind	0.80	2.00	0.250	2792	698.00	698.00	Trimming
119	Tamarind	0.65	2.00	0.250	2792	698.00	698.00	
120	Tamarind	1.50	2.30	0.750	2792	2094.00	2094.00	
121	Tamarind	0.90	2.00	0.500	2792	1396.00	1396.00	
122	Tamarind	1.30	1.50	1.000	2792	2792.00	2792.00	
123	Tamarind	1.00	1.50	0.400	2792	1116.80	1116.80	
124	Tamarind	1.00	2.00	0.300	2792	837.60	837.60	
125	Tamarind	1.20	1.50	0.500	2792	1396.00	1396.00	
126	Tamarind	0.90	2.00	0.400	2792	1116.80	1116.80	
127	Tamarind	1.70	1.50	1.000	2792	2792.00	2792.00	
128	Tamarind	1.60	1.20	1.000	2792	2792.00	2792.00	Trimming
129	Tamarind	1.25	1.00	0.500	2792	1396.00	1396.00	
130	Tamarind	1.60	1.40	1.500	2792	4188.00	4188.00	
131	Tamarind	1.00	2.00	0.500	2792	1396.00	1396.00	
132	Tamarind	1.00	1.00	0.500	2792	1396.00	1396.00	
133	Tamarind	0.70	1.30	0.250	2792	698.00	698.00	Trimming
134	Tamarind	0.84	1.30	0.250	2792	698.00	698.00	Trimming
135	Tamarind	0.80	1.00	0.250	2792	698.00	698.00	
136	Tamarind	0.80	1.00	0.250	2792	698.00	698.00	
137	Tamarind	2.10	1.40	1.500	2792	4188.00	4188.00	
138	Tamarind	2.70	2.00	3.000	2792	8376.00	8376.00	
139	Tamarind	2.10	3.00	2.000	2792	5584.00	5584.00	
140	Tamarind	2.30	1.40	1.500	2792	4188.00	4188.00	Trimming
141	Tamarind	1.10	1.00	1.000	2792	2792.00	2792.00	Trimming
142	Tamarind	1.00	2.00	0.500	2792	1396.00	1396.00	
143	Tamarind	1.10	1.20	0.750	2792	2094.00	2094.00	
144	Tamarind	1.35	1.00	0.600	2792	1675.20	1675.20	Trimming
145	Tamarind	1.10	2.00	2.500	2792	6980.00	6980.00	
146	Tamarind	1.30	1.50	0.800	2792	2233.60	2233.60	Trimming
147	Tamarind	1.40	2.00	0.800	2792	2233.60	2233.60	
148	Tamarind	1.20	1.50	0.800	2792	2233.60	2233.60	
149	Tamarind	2.00	2.40	1.500	2792	4188.00	4188.00	
150	Tamarind	1.90	2.50	1.500	2792	4188.00	4188.00	
151	Tamarind	0.80	2.00	0.500	2792	1396.00	1396.00	
152	Tamarind	1.20	1.50	0.800	2792	2233.60	2233.60	
153	Tamarind	2.40	1.50	0.800	2792	2233.60	2233.60	Trimming
154	Tamarind	0.80	2.00	0.300	2792	837.60	837.60	
155	Tamarind	1.50	1.50	1.250	2792	3490.00	3490.00	
156	Tamarind	1.40	2.50	1.500	2792	4188.00	4188.00	
157	Tamarind	2.00	2.00	1.500	2792	4188.00	4188.00	
158	Tamarind	2.00	1.45	1.500	2792	4188.00	4188.00	
159	Tamarind	1.80	1.40	1.250	2792	3490.00	3490.00	
160	Tamarind	1.50	3.50	1.000	2792	2792.00	2792.00	
161	Tamarind	2.00	2.00	1.500	2792	4188.00	4188.00	
162	Tamarind	0.80	1.50	0.300	2792	837.60	837.60	
163	Tamarind	1.00	2.00	0.400	2792	1116.80	1116.80	
164	Tamarind	1.60	3.00	1.000	2792	2792.00	2792.00	
165	Tamarind	1.20	2.00	0.800	2792	2233.60	2233.60	
166	Tamarind	1.20	1.00	1.000	2792	2792.00	2792.00	
167	Tamarind	1.60	1.50	1.500	2792	4188.00	4188.00	
168	Tamarind	1.25	3.50	0.800	2792	2233.60	2233.60	
169	Tamarind	1.00	3.00	0.300	2792	837.60	837.60	
170	Tamarind	1.00	1.50	0.500	2792	1396.00	1396.00	
171	Tamarind	1.50	2.00	0.500	2792	1396.00	1396.00	
172	Tamarind	1.00	2.00	0.500	2792	1396.00	1396.00	
173	Tamarind	1.20	1.00	0.300	2792	837.60	837.60	
174	Tamarind	1.00	2.00	0.600	2792	1675.20	1675.20	
175	Tamarind	1.20	1.50	0.600	2792	1675.20	1675.20	
176	Tamarind	1.20	2.50	0.700	2792	1954.40	1954.40	
177	Tamarind	0.70	1.00	0.150	2792	418.80	418.80	

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*[Signature]*  
Sub-Divisional Forest Officer  
Penukonda

*[Signature]*  
District Forest Officer  
Ananthapuram

S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
178	Tamarind	0.80	2.00	0.400	2792	1116.80	1116.80	
179	Tamarind	1.30	1.50	0.750	2792	2094.00	2094.00	
180	Tamarind	1.80	1.00	1.500	2792	4188.00	4188.00	
181	Tamarind	1.40	4.00	1.100	2792	3071.20	3071.20	
182	Tamarind	0.80	1.00	0.400	2792	1116.80	1116.80	
183	Tamarind	0.70	1.00	0.300	2792	837.60	837.60	
184	Tamarind	1.60	2.00	1.500	2792	4188.00	4188.00	Trimming
185	Tamarind	1.80	1.00	1.250	2792	3490.00	3490.00	
186	Tamarind	0.90	3.00	0.400	2792	1116.80	1116.80	Trimming
187	Tamarind	0.80	2.00	0.350	2792	977.20	977.20	Trimming
188	Tamarind	2.20	3.00	2.000	2792	5584.00	5584.00	Trimming
189	Tamarind	0.95	2.00	0.450	2792	1256.40	1256.40	
190	Tamarind	0.90	2.00	0.400	2792	1116.80	1116.80	
191	Tamarind	1.20	2.00	0.800	2792	2233.60	2233.60	Trimming
192	Tamarind	1.00	1.50	0.450	2792	1256.40	1256.40	
193	Tamarind	1.20	2.50	0.700	2792	1954.40	1954.40	
194	Tamarind	1.50	2.00	1.250	2792	3490.00	3490.00	
195	Tamarind	1.20	2.00	1.200	2792	3350.40	3350.40	
196	Tamarind	1.10	2.00	1.000	2792	2792.00	2792.00	
197	Tamarind	1.50	3.00	1.250	2792	3490.00	3490.00	
198	Tamarind	0.80	1.50	0.200	2792	558.40	558.40	
199	Tamarind	1.30	3.00	1.000	2792	2792.00	2792.00	
200	Tamarind	1.20	3.00	0.700	2792	1954.40	1954.40	
201	Tamarind	1.00	1.00	1.000	2792	2792.00	2792.00	
202	Tamarind	1.50	1.70	1.000	2792	2792.00	2792.00	
203	Tamarind	0.80	2.50	0.200	2792	558.40	558.40	
204	Tamarind	1.10	3.00	0.600	2792	1675.20	1675.20	
205	Tamarind	0.70	2.00	0.150	2792	418.80	418.80	
206	Tamarind	0.90	1.50	0.350	2792	977.20	977.20	
207	Tamarind	0.80	1.00	0.400	2792	1116.80	1116.80	
208	Tamarind	1.50	1.40	0.500	2792	1396.00	1396.00	
209	Tamarind	1.40	1.50	0.500	2792	1396.00	1396.00	
210	Tamarind	1.35	2.00	1.250	2792	3490.00	3490.00	
211	Tamarind	1.10	2.00	0.750	2792	2094.00	2094.00	
212	Tamarind	1.00	2.00	0.600	2792	1675.20	1675.20	
213	Tamarind	1.00	1.00	0.200	2792	558.40	558.40	
214	Tamarind	1.40	1.50	1.250	2792	3490.00	3490.00	
215	Tamarind	1.00	0.70	0.500	2792	1396.00	1396.00	
216	Tamarind	1.30	1.50	1.000	2792	2792.00	2792.00	
217	Tamarind	1.10	1.20	0.500	2792	1396.00	1396.00	
218	Tamarind	0.00	1.00	0.500	2792	1396.00	1396.00	
219	Tamarind	0.90	1.00	0.200	2792	558.40	558.40	
220	Tamarind	0.90	1.00	0.200	2792	558.40	558.40	
221	Tamarind	0.90	1.00	0.600	2792	1675.20	1675.20	
222	Tamarind	1.10	1.00	0.450	2792	1256.40	1256.40	
223	Tamarind	0.70	2.50	0.180	2792	502.56	502.56	
224	Tamarind	1.00	2.50	0.600	2792	1675.20	1675.20	
225	Tamarind	1.20	1.00	0.750	2792	2094.00	2094.00	
226	Tamarind	0.90	1.00	0.400	2792	1116.80	1116.80	
227	Tamarind	1.10	1.50	0.750	2792	2094.00	2094.00	
228	Tamarind	1.00	2.50	0.600	2792	1675.20	1675.20	
229	Tamarind	1.00	1.50	0.450	2792	1256.40	1256.40	
230	Tamarind	0.80	1.00	0.300	2792	837.60	837.60	
231	Tamarind	0.90	1.00	0.300	2792	837.60	837.60	
232	Tamarind	1.00	2.80	1.000	2792	2792.00	2792.00	
233	Tamarind	1.40	2.00	1.200	2792	3350.40	3350.40	Trimming
234	Tamarind	1.60	2.80	1.500	2792	4188.00	4188.00	
235	Tamarind	0.90	2.00	0.400	2792	1116.80	1116.80	Trimming
236	Tamarind	2.00	2.10	1.600	2792	4467.20	4467.20	Trimming
237	Tamarind	1.90	2.10	1.250	2792	3490.00	3490.00	Trimming

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Sub-Divisional Forest Officer  
Penukonda

S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
238	Tamarind	3.20	2.9	2.000	2792	5584.00	5584.00	Trimming
239	Tamarind	1.65	2.50	1.600	2792	4467.20	4467.20	Trimming
240	Tamarind	0.90	1.50	0.300	2792	837.60	837.60	
241	Tamarind	0.90	1.50	0.400	2792	1116.80	1116.80	
242	Tamarind	1.20	2.00	0.500	2792	1396.00	1396.00	
243	Tamarind	1.00	2.00	0.350	2792	977.20	977.20	
244	Tamarind	1.20	2.00	0.800	2792	2233.60	2233.60	
245	Tamarind	1.25	3.00	0.800	2792	2233.60	2233.60	
246	Tamarind	1.30	2.00	0.750	2792	2094.00	2094.00	
247	Tamarind	1.10	1.00	0.500	2792	1396.00	1396.00	
248	Tamarind	1.00	1.50	0.400	2792	1116.80	1116.80	
249	Tamarind	1.10	2.00	0.600	2792	1675.20	1675.20	
250	Tamarind	1.30	1.20	0.700	2792	1954.40	1954.40	
251	Tamarind	1.00	1.40	0.500	2792	1396.00	1396.00	
252	Tamarind	1.20	1.00	1.000	2792	2792.00	2792.00	
253	Tamarind	1.00	2.00	0.750	2792	2094.00	2094.00	
254	Tamarind	1.50	2.00	1.250	2792	3490.00	3490.00	
255	Tamarind	1.30	2.00	0.750	2792	2094.00	2094.00	
256	Tamarind	0.50	1.50	0.250	2792	698.00	698.00	Trimming
257	Tamarind	0.80	1.00	0.500	2792	1396.00	1396.00	Trimming
258	Tamarind	0.50	1.00	0.500	2792	1396.00	1396.00	Trimming
259	Tamarind	1.00	2.00	0.500	2792	1396.00	1396.00	Trimming
260	Tamarind	1.40	1.00	0.600	2792	1675.20	1675.20	Trimming
261	Tamarind	1.50	2.00	1.250	2792	3490.00	3490.00	
262	Tamarind	1.20	2.00	0.500	2792	1396.00	1396.00	
263	Tamarind	1.10	2.50	0.600	2792	1675.20	1675.20	
264	Tamarind	1.00	2.20	0.900	2792	2512.80	2512.80	
265	Tamarind	1.30	2.00	1.000	2792	2792.00	2792.00	Trimming
266	Tamarind	1.00	1.50	0.500	2792	1396.00	1396.00	
267	Tamarind	1.30	1.50	0.500	2792	1396.00	1396.00	Trimming
268	Tamarind	1.30	2.80	1.000	2792	2792.00	2792.00	Trimming
269	Tamarind	1.00	3.00	0.750	2792	2094.00	2094.00	
270	Tamarind	1.40	2.00	1.250	2792	3490.00	3490.00	
271	Tamarind	2.00	2.50	1.500	2792	4188.00	4188.00	Trimming
272	Tamarind	0.80	2.00	0.250	2792	698.00	698.00	
273	Tamarind	1.15	1.00	0.350	2792	977.20	977.20	
274	Tamarind	2.00	2.00	1.500	2792	4188.00	4188.00	Trimming
275	Tamarind	1.10	1.00	1.000	2792	2792.00	2792.00	
276	Tamarind	1.00	1.50	0.600	2792	1675.20	1675.20	Trimming
277	Tamarind	0.90	1.00	0.250	2792	698.00	698.00	Trimming
278	Tamarind	1.20	1.10	0.500	2792	1396.00	1396.00	
279	Tamarind	2.10	2.50	2.000	2792	5584.00	5584.00	Trimming
280	Tamarind	1.20	2.90	1.400	2792	3908.80	3908.80	
281	Tamarind	1.10	1.00	0.500	2792	1396.00	1396.00	
282	Tamarind	1.20	2.90	0.800	2792	2233.60	2233.60	
283	Tamarind	2.40	3.20	1.500	2792	4188.00	4188.00	Trimming
284	Tamarind	2.70	3.00	0.750	2792	2094.00	2094.00	
285	Tamarind	1.35	3.00	0.700	2792	1954.40	1954.40	Trimming
286	Tamarind	1.50	1.00	1.000	2792	2792.00	2792.00	Trimming
287	Tamarind	1.50	1.80	1.000	2792	2792.00	2792.00	Trimming
288	Tamarind	0.90	2.50	0.150	2792	418.80	418.80	
289	Tamarind	1.70	1.00	1.500	2792	4188.00	4188.00	
290	Tamarind	0.70	3.00	0.150	2792	418.80	418.80	
291	Tamarind	1.10	1.40	0.600	2792	1675.20	1675.20	Trimming
292	Tamarind	1.20	2.50	0.550	2792	1535.60	1535.60	Trimming
293	Tamarind	0.65	2.00	0.150	2792	418.80	418.80	
294	Tamarind	0.70	3.00	0.250	2792	698.00	698.00	Trimming
295	Tamarind	0.90	1.00	0.750	2792	2094.00	2094.00	Trimming
296	Tamarind	0.90	1.00	1.250	2792	3490.00	3490.00	Trimming
297	Tamarind	1.20	1.00	1.000	2792	2792.00	2792.00	Trimming

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Sub-Divisional Forest Officer  
Penukonda

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District Forest Officer

S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
298	Tamarind	1.00	1.00	1.500	2792	4188.00	4188.00	Trimming
299	Tamarind	1.20	1.00	0.750	2792	2094.00	2094.00	Trimming
300	Tamarind	1.80	1.00	0.500	2792	1396.00	1396.00	Trimming
301	Tamarind	0.90	1.00	0.250	2792	698.00	698.00	Trimming
302	Tamarind	0.80	1.00	0.250	2792	698.00	698.00	Trimming
303	Tamarind	2.20	2.75	0.250	2792	698.00	698.00	Trimming
304	Tamarind	2.00	1.40	0.500	2792	1396.00	1396.00	Trimming
305	Tamarind	1.00	1.00	0.500	2792	1396.00	1396.00	
306	Tamarind	1.50	1.00	0.500	2792	1396.00	1396.00	Trimming
307	Tamarind	2.00	1.30	1.000	2792	2792.00	2792.00	
308	Tamarind	0.80	1.00	1.000	2792	2792.00	2792.00	
309	Tamarind	1.50	1.50	0.900	2792	2512.80	2512.80	
310	Tamarind	1.60	1.35	2.000	2792	5584.00	5584.00	Trimming
311	Tamarind	1.20	1.00	0.500	2792	1396.00	1396.00	
312	Tamarind	1.00	1.00	0.500	2792	1396.00	1396.00	
313	Tamarind	1.40	3.50	1.100	2792	3071.20	3071.20	
314	Tamarind	1.25	1.40	0.800	2792	2233.60	2233.60	
315	Tamarind	2.50	2.50	1.500	2792	4188.00	4188.00	
316	Tamarind	0.90	1.50	0.600	2792	1675.20	1675.20	Trimming
317	Tamarind	1.45	3.00	1.500	2792	4188.00	4188.00	
318	Tamarind	1.40	2.50	1.200	2792	3350.40	3350.40	
319	Tamarind	1.45	2.00	0.750	2792	2094.00	2094.00	
320	Tamarind	0.75	2.00	0.300	2792	837.60	837.60	Trimming
321	Tamarind	1.20	1.30	0.350	2792	977.20	977.20	Trimming
322	Tamarind	1.70	2.00	1.250	2792	3490.00	3490.00	Trimming
323	Tamarind	2.85	1.00	2.000	2792	5584.00	5584.00	
324	Tamarind	0.95	2.50	0.250	2792	698.00	698.00	
325	Tamarind	0.95	2.50	0.250	2792	698.00	698.00	Trimming
326	Tamarind	2.25	2.00	1.500	2792	4188.00	4188.00	
327	Tamarind	1.80	1.20	0.500	2792	1396.00	1396.00	
328	Tamarind	0.65	3.00	0.150	2792	418.80	418.80	
329	Tamarind	1.95	1.00	1.000	2792	2792.00	2792.00	
330	Tamarind	1.30	1.00	0.500	2792	1396.00	1396.00	
331	Tamarind	1.10	1.00	0.300	2792	837.60	837.60	Trimming
332	Tamarind	1.00	1.00	0.300	2792	837.60	837.60	Trimming
333	Tamarind	0.65	2.00	0.150	2792	418.80	418.80	Trimming
334	Tamarind	1.15	2.00	0.500	2792	1396.00	1396.00	Trimming
335	Tamarind	0.90	0.50	0.200	2792	558.40	558.40	Trimming
336	Tamarind	0.70	1.50	0.100	2792	279.20	279.20	Trimming
337	Tamarind	1.45	1.00	1.000	2792	2792.00	2792.00	Trimming
338	Tamarind	0.70	1.00	0.150	2792	418.80	418.80	Trimming
339	Tamarind	0.95	2.00	0.500	2792	1396.00	1396.00	Trimming
340	Tamarind	2.20	1.00	1.200	2792	3350.40	3350.40	
341	Tamarind	1.25	2.00	0.300	2792	837.60	837.60	
342	Tamarind	2.00	2.00	1.500	2792	4188.00	4188.00	
343	Tamarind	0.95	3.00	0.500	2792	1396.00	1396.00	
344	Tamarind	0.90	2.00	0.250	2792	698.00	698.00	
345	Tamarind	1.20	2.00	0.250	2792	698.00	698.00	
346	Tamarind	0.95	2.80	0.250	2792	698.00	698.00	Trimming
347	Tamarind	1.40	1.50	0.750	2792	2094.00	2094.00	Trimming
348	Tamarind	2.10	2.50	2.000	2792	5584.00	5584.00	Trimming
349	Tamarind	1.00	3.20	0.300	2792	837.60	837.60	Trimming
350	Tamarind	0.70	2.00	0.300	2792	837.60	837.60	Trimming
351	Tamarind	1.70	1.50	1.100	2792	3071.20	3071.20	Trimming
352	Tamarind	0.70	2.50	0.300	2792	837.60	837.60	Trimming
353	Tamarind	0.70	2.50	0.300	2792	837.60	837.60	Trimming
354	Tamarind	0.70	1.00	0.120	2792	335.04	335.04	Trimming
355	Tamarind	0.80	2.50	0.150	2792	418.80	418.80	Trimming
356	Tamarind	1.50	3.00	0.800	2792	2233.60	2233.60	Trimming
357	Tamarind	1.20	3.00	0.400	2792	1116.80	1116.80	Trimming

// Attested //

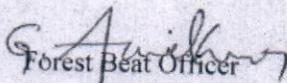
Sub-Divisional Forest Officer  
Penukonda

District Forest Officer  
Ananthapuramu.

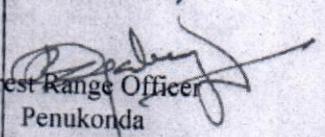
S. No.	Species	Girth in Mts.	Avg. Length / Height in	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
358	Tamarind	0.70	1.50	0.250	2792	698.00	698.00	Trimming
359	Tamarind	1.20	3.00	0.400	2792	1116.80	1116.80	Trimming
360	Tamarind	0.70	3.00	0.250	2792	698.00	698.00	Trimming
361	Tamarind	0.75	0.20	0.110	2792	307.12	307.12	
362	Tamarind	1.00	2.50	0.500	2792	1396.00	1396.00	
363	Tamarind	1.00	2.00	0.350	2792	977.20	977.20	
364	Tamarind	1.00	1.00	0.200	2792	558.40	558.40	
365	Tamarind	0.80	1.00	0.500	2792	1396.00	1396.00	
366	Tamarind	0.70	2.50	0.150	2792	418.80	418.80	
367	Tamarind	0.90	2.00	0.350	2792	977.20	977.20	Trimming
368	Tamarind	1.25	2.00	0.500	2792	1396.00	1396.00	Trimming
369	Tamarind	0.70	1.00	0.750	2792	2094.00	2094.00	
370	Tamarind	1.50	2.00	1.000	2792	2792.00	2792.00	
<b>Total</b>				<b>267.510</b>		<b>746887.92</b>	<b>746887.92</b>	

ABSTRACT	
Trees already Felled	22
Proposed for Felling of Trees	261
Proposed for Trimming of Trees	87
<b>Total No. of Trees</b>	<b>370</b>

Submitted to the District Forest Officer, Ananthapuramu for favour of information and necessary action.

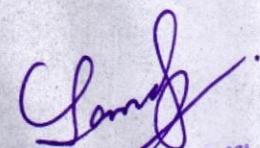
  
Forest Beat Officer  
Yerrakonda South

  
Forest Section Officer  
Hindupur

  
Forest Range Officer  
Penukonda

**// Attested //**

  
Sub-Divisional Forest Officer  
Penukonda

  
District Forest Officer  
Ananthapuramu.

**Enumeration List of L S Noushad in Sy.No.432-1, 427-1 in Lepakshi (V&M) in Hindupur  
Section of Penukonda Range**

Sl. No.	Species	Girth in Mts.	Avg. Length / Height in Mts.	Fire wood in Kgs / Tones	Rate	Amount	Total	Remarks
					Fuel wood Rs. / Ton	Fuel wood		
1	2	3	4	6	9	12	13	14
1	Tamarind	1.50	1.50	1.000	2792	2792.00	2792.00	Trimming
2	Tamarind	1.50	1.00	1.200	2792	3350.40	3350.40	Trimming
3	Tamarind	1.60	1.00	1.000	2792	2792.00	2792.00	Trimming
4	Tamarind	1.40	1.50	0.750	2792	2094.00	2094.00	Trimming
5	Tamarind	1.50	2.50	1.500	2792	4188.00	4188.00	Trimming
6	Tamarind	1.50	3.00	1.500	2792	4188.00	4188.00	Trimming
7	Tamarind	1.30	1.80	1.000	2792	2792.00	2792.00	Trimming
8	Tamarind	2.15	3.00	2.000	2792	5584.00	5584.00	Trimming
9	Tamarind	1.40	2.00	1.000	2792	2792.00	2792.00	Trimming
10	Tamarind	1.90	4.00	2.000	2792	5584.00	5584.00	Trimming
11	Tamarind	1.40	2.50	1.500	2792	4188.00	4188.00	Trimming
12	Tamarind	1.70	2.00	2.000	2792	5584.00	5584.00	Trimming
13	Tamarind	1.30	2.75	0.750	2792	2094.00	2094.00	Trimming
14	Tamarind	2.00	2.00	2.000	2792	5584.00	5584.00	Trimming
15	Velaga	2.40	1.80	3.000	2792	8376.00	8376.00	Trimming
16	Tamarind	1.00	1.50	0.500	2792	1396.00	1396.00	Trimming
17	Tamarind	1.25	2.50	0.750	2792	2094.00	2094.00	Trimming
18	Tamarind	1.60	2.50	1.500	2792	4188.00	4188.00	Trimming
19	Tamarind	1.70	3.00	1.500	2792	4188.00	4188.00	Trimming
20	Tamarind	1.30	3.00	1.000	2792	2792.00	2792.00	Trimming
21	Tamarind	1.30	3.00	1.500	2792	4188.00	4188.00	Trimming
22	Tamarind	1.10	2.00	0.700	2792	1954.40	1954.40	Trimming
23	Tamarind	2.00	1.50	1.000	2792	2792.00	2792.00	Trimming
24	Tamarind	2.10	2.00	2.000	2792	5584.00	5584.00	Trimming
25	Tamarind	1.00	1.50	1.000	2792	2792.00	2792.00	Trimming
26	Tamarind	1.00	2.10	0.500	2792	1396.00	1396.00	Trimming
27	Tamarind	1.00	1.00	0.600	2792	1675.20	1675.20	Trimming
28	Tamarind	2.30	3.00	2.000	2792	5584.00	5584.00	Trimming
29	Tamarind	1.35	1.50	0.800	2792	2233.60	2233.60	Trimming
30	Tamarind	1.30	1.80	0.600	2792	1675.20	1675.20	Trimming
<b>Total</b>				<b>38.150</b>		<b>106514.800</b>	<b>106514.800</b>	

ABSTRACT	
Proposed for Felling of Trees	<b>0</b>
Proposed for Trimming of Trees	<b>30</b>
<b>Total No. of Trees</b>	<b>30</b>

Submitted to the District Forest Officer, Ananthapuramu for favour of information and necessary action.

*S. Anil Kumar*  
Forest Beat Officer  
Yerrakonda South

*[Signature]*  
Forest Section Officer  
Hindupur

*[Signature]*  
Forest Range Officer  
Penukonda

**// Attested //**

*[Signature]*  
District Forest Officer  
Ananthapuramu.

*[Signature]*  
Sub-Divisional Forest Officer  
Penukonda